

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 3996/2015  
with  
MA No. 3735/2015**

**This the day 18<sup>th</sup> October, 2019**

**Hon'ble Sh. Ashish Kalia, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Naresh Kumar Yadav  
Roll No. 615439  
Date of Birth : 9.9.1972  
OBC Category  
Marks Obtained 152  
Recruit SI (Ex.) in Delhi Police-2009 (Ph-II),  
HC (Ex.) in Delhi Police,  
PIS No. 28931047  
Aged about 43 years  
S/o Sh. Rohitash Yadav  
R/o Quarter No. 17,  
PC Sector-16-B,  
Dwarka, New Delhi-78.

... Applicant

(By Advocate : Sh. Anil Singal)

**VERSUS**

1. Govt. of NCT of Delhi  
Through Commissioner of Police  
PHQ, IP Estate, New Delhi
2. Deputy Commissioner of Police,  
Recruitment, New Police Lines,  
Kingsway Camp, Delhi.

<b>Roll No.</b>	<b>Name</b>	<b>Date of Birth</b>	<b>Marks</b>
3. 613806	Satish Kumar	10/4/1982	152
4. 601382	Manoj Kumar	1/9/1982	152
5. 606294	Sapan	25/11/1982	152

6. 600114	Jagender Mathur	2/2/1984	152
7. 600889	Sandeep Kumar	10/5/1984	152
8. 625714	Vasant Kumar	14/11/1984	152
9. 601829	Punit Grewal	16/12/1984	152

(All the above respondents from 3 to 9 are candidates from OBC Category who are junior to the applicant but selected and appointed to the post of SI (Ex.) in Delhi Police in Recruitment-2009 (Ph-II), they are to be served through Respondent No. 2)

...Respondents

(By Advocate: Ms. Harvinder Oberoi for Sh. Amit Anand)

### **ORDER (ORAL)**

#### **Hon'ble Sh. Ashish Kalia, Member (J):**

Learned counsel for applicant submits at the bar that he wishes to withdraw MA as well as OA. The same is not opposed by the other side.

In view of above terms, OA along with MA stands dismissed as withdrawn.

**(Aradhana Johri)**  
**Member (A)**

**(Ashish Kalia)**  
**Member (J)**

/akshaya/